

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, COURT-III

Item No.138
106/252/ND/2020

IN THE MATTER OF:

M/s. Income Tax Officer Ward, 20(4), New Delhi

Vs.

ROC & Ors. (M/s Rachita Infrastructure Pvt. Ltd.)

....APPLICANT

....RESPONDENT

SECTION

U/s 252

Order delivered on 26.03.2021

CORAM:

DR. DEEPTI MUKESH

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the IT Department

: Mr. Zoheb Hossain & Mr. Parth Semwal_Jr Standing Counsel.

ORDER

Learned counsel for the Income Tax Department seeks and is granted time to complete the service through all modes including substituted service through publication, if required. Affidavit of service will be filed.

List the matter on 10th June, 2021.

- Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)